

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
....

Original Application No. 787/2003

Jabalpur, this the 5th day of February, 2004

Hon'ble Shri M.P.Singh, Vice-Chairman
Hon'ble Shri G.Shanthappa, Judicial Member

1. Sohan Lal s/o Sh. Narmada Prasad,
Goods Driver, Railway Department,
R/o RB-II, 309-D,
New Yard,
Itarsi (MP).
2. Juliayas Jarj s/o Sh. Williyam Jarj,
Goods Driver,
Railway Department,
R/o 48, Dream Home, 403 3rd Floor,
Govind Garden, Raisen Road,
Bhopal (MP).

...APPLICANTS

(By Advocate: Shri S.D.Gupta for Sh. R.L.Gupta)

-versus-

1. Union of India through
Secretary,
Ministry of Railway Affairs,
Railway Bhawan,
New Delhi.
2. Assistant General Manager,
Central Railway,
Mumbai, CST.
3. Chief Personnel Officer (T),
Office of General Manager,
Central Railway,
Mumbai, C.S.T.

...RESPONDENTS

(By Advocate: Shri S.K.Jain)

ORDER (ORAL)

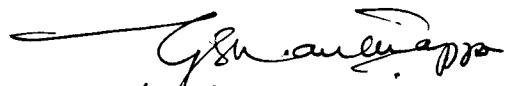
By M.P.Singh, Vice-Chairman -

Learned counsel for the respondents states that he has filed the reply with a copy to the opposite party. He further states that the relief claimed by the applicants has been granted to them and, therefore, the O.A. has become infructuous.

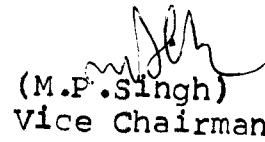
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Learned counsel for the applicant is also in agreement with the statement made by the learned counsel for the respondents at the bar.

2. In view of this, the O.A. is dismissed as infructuous.



(G. Shanthappa)
Judicial Member



(M.P. Singh)
Vice Chairman

/na/

पूर्णांगन संघ काला..... उत्तराखण्ड, दि.....
काला, उत्तराखण्ड, दि.....

(1) राज्य विधायक सभा के अधिकारी विधायक अधिकारी
-(2) राज्य विधायक सभा के अधिकारी विधायक अधिकारी कांगड़ाल R.L. Gupta
-(3) राज्य विधायक सभा के अधिकारी विधायक अधिकारी कांगड़ाल SK Jain
-(4) राज्य विधायक सभा के अधिकारी विधायक अधिकारी सूचना उत्तराखण्ड कांगड़ाल Bajender
उत्तराखण्ड कांगड़ाल

JKS/MS
11/2/04